

(b) if so, the facts of the case; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) Two British nationals namely David Ward and Stephen Hillman entered Nagaland unauthorisedly and without the necessary travel documents in November, 1991. They were found organising meetings in Nagaland and indulging in virulent subversive anti-India propaganda. On 30th January, 1992, they were arrested along with the 13 nagas under the National Security Act by the Security Forces after an exchange of fire in which one Naga died. Some chinese made LMG and Rifles, ammunitions, one Videocamera with cassettes etc., were recovered.

(c) A case was registered under the Meluri Policy Station and the investigation entrusted to the Central Bureau of Investigation.

India's Participation in West Asia Peace Talks

2595. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India participated in the recent West Asia peace talks held in Moscow; and

(b) if so, the role played by India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) No, Sir.

(b) Does not arise.

Signing of Memorandum of Understanding by ONGC

2596. SHRI P.G. NARAYANAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any Memorandum of Understanding has been signed by the Oil and Natural Gas Commission with the Government for 1991-92;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). The Memorandum of Understanding could not be finalised as the crude production target was under consideration consequent to the enquiry committee's report regarding Bombay High.

Petrol Pumps under Oil Companies in Maharashtra

2597. SHRI VIJAY NAVAL PATIL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol pumps directly run by the Oil Companies in Maharashtra;

(b) the details in regard to loss and profit made by those companies for their operation of petrol pumps during each of the last three years; and

(c) the efforts made by those Companies for better services to the customers?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) 8